

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

## Junior Employment Officer (Computer) Class-III, under the Directorate of Employment and Training (Employment Wing) Recruitment Rules, 2004

#### **CONTENTS**

- 1. \_
- 2. \_
- 3. .
- 4. <u>.</u>
- 5. <u>.</u>
- 6. <u>.</u>
- 7. <u>.</u>

# Junior Employment Officer (Computer) Class-III, under the Directorate of Employment and Training (Employment Wing) Recruitment Rules, 2004

In exercise of the powers conferred by the proviso to Art. 309 of the Constitution of India, and in supersession of all the rules made in this behalf, the Governor of Gujarat hereby makes the following rules provide for regulating recruitment to the post of Junior Employment Officer (Computer), Class-III, in the subordinate service, under the Directorate of Employment and Training (Employment Wing) Gujarat State, namely.

#### 1. . :-

These rules may be called the Junior Employment Officer (Computer), Class- III, under the Directorate of Employment and Training (Employment Wing) Recruitment Rules, 2004.

#### **2.** . :-

Appointment to the post of Junior Employment Officer (Computer), Class-III, under the Directorate of Employment and Training (Employment Wing) shall be made by direct selection.

#### <u>3.</u> . :-

To be eligible for appointment by direct selection to the post mentioned in sub-rule (2), a candidate shall

(a) not to be less than 18 years of age and more than 28 years of age.

- (b) possess a Bachelor's Degree of any University alongwith the basic knowledge of computer application equivalent to course on computer concepts (CCC) of Department of Electronics Accreditation of Computer Courses (DOEACC) Society or of thelevel as may be prescribed by the Government from time to time, or Diploma in Computer Science or Computer Application or ComputerTechnology or Computer Engineering (minimum 3 years course duration) of any institute approved by AICTE with two year experience in related field.
- (c) possess adequate knowledge of English and Gujarati or Hindi languages:

Provided that upper age limit may be relaxed in favour of a candidate who is already in the service of the Government of Gujarat in accordance with the provisions of the Gujarat Civil Services Classification and Recruitment (General) Rules, 1967.

## **4.** . :-

The candidate appointed by direct selection shall be kept on probation for a period of one year.

## **5.** . :-

The candidate appointed by direct selection shall be required to pass the departmental examination and an examination in Hindi or Gujarati or both in accordance with the rules prescribed by the Government.

#### **6.** . :-

The candidate appointed by direct selection shall have to undergo such training and pass such examination as may be prescribed by the Government.

#### **7.** . :-

The candidate appointed by direct selection shall be required to furnish a security and surety bond in such form for such period and for such amount as may be prescribed by the Government.